

(b) Major importing countries are ; Hungary, Sudan, Ghana, Poland, Iran, Kenya and Burma.

“C” Class status for Adra City (South Eastern Railway)

315. SHRI MOHAMMAD ISMAIL : Will the Minister of RAILWAYS be pleased to state :

(a) whether the population at Adra (S. E. Railway) has exceeded 50 thousand and the city requires to be declared as “C” Class for sanction of House Rent Allowance;

(b) whether any recommendation to that effect has been made by the local authorities, and

(c) if so, the reasons for delay in taking steps in the matter ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : No. As per latest census figures, population of Adra is 18,839. As such, it does not qualify for “C” class city status.

(b) and (c). Local Railway Authorities have submitted a proposal that Adra and other places within a radius of 8 kms, which together have a population exceeding 50 thousand, be classified as a “C” class city for House Rent Allowance purposes. The proposal is not tenable as the criteria for classifying a city is the population within its own municipal limits, and on this basis, Adra cannot be classified “C” class city for the purpose of House Rent Allowance.

Stoppage of work by Railwaymen due to excesses by Police/RPF.

316. SHRI MOHAMMAD ISMAIL : Will the Minister of RAILWAYS be pleased to state :

(a) the total number of instances of excesses by Police/RPF which have resulted in the stoppage of work by Railwaymen and the number of workers involved (Station-wise) in the years from 1970 till date;

(b) the steps taken to bring to books the staff of RPF and Police Departments found guilty; and

(c) the general policy laid down to avoid recurrence of assault by police/RPF ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) A statement is laid on the Table of the House. [Placed in Library. Sec. No. LT3211/172 ]

(b) and (c) :

1. Every endeavour is made to maintain cordial relations between Police/RPF personnel and Railway employees of other departments;
2. The need observe utmost restraint and good behaviour is time and again impressed upon Police/RPF personnel;
3. Instructions have been issued to RPF to deal with the Railway employees politely, without use of force and without hand-cuffing them. Before searching the houses of railway employees, prior permission of the Divisional authorities is taken.
4. On receipt of complaints of alleged excesses by Police/RPF personnel, joint inquiries are instituted and in case prima facie case is established departmental proceedings are initiated and deterrent action is taken against such of the personnel as are found guilty.

Stoppage of Train Service in Sealdah Division (Eastern Railway)

317. SHRI MOHAMMAD ISMAIL : Will the Minister of RAILWAYS be pleased to state :

(a) whether there was any stoppage of train services in Sealdah Division of Eastern Railway on the 1st April, 1972;

(b) if so, the reasons therefore;

(c) the names of the organisations which had given a call for strike on this occasion, their demands and the steps taken to meet their demands; and

(d) the loss to the Railways due to this strike ?

THE MINISTER OF RAILWAYS  
(SHRI T. A PAI) (a) Yes.

(b) and (c) On 1-4-1972, groups of youngmen forced the staff in Sealdah Division to stop train operation at Sealdah, Chitpur, Naihati and other places. There was no strike as such by railway staff.

(d) Estimated loss to the Railway was of the order of Rs 4.75 lakhs.

**Transfers of Staff of Chittaranjan Locomotive Works to Distant Places**

318 SHRI MOHAMMAD ISMAIL  
Will the Minister of RAILWAYS be pleased to state

(a) whether any members of the staff of the Chittaranjan Locomotive Works have been served with orders of transfer to far away places like Bombay, Madras, Tiruchirappalli etc., and if so, their names and places to which they are transferred,

(b) whether such transfers are usual and whether any representation against the same has been received and

(c) the action taken on the representations ?

THE MINISTER OF RAILWAYS  
(SHRI T. A. PAI) (a) A statement is attached

(b) and (c) These transfers were made in the public interest and hence the representations received against the transfers were rejected

*Statement*

S. No.	Name of Employee	Railway to which transferred
	S/Shri	
1.	N N Singh	Central,
2.	N K Mukherjee	Southern
3.	Umapati Chowdhury	Western
4.	D K Bose	Western.
5.	P Banerjee	Southern
6.	S. R. Das	Central
7.	A Bose	Southern.
8.	Ananta Chowdhury	Western.
9.	B. P. Mondal	Western.

1	2	3
10	Param Hans	Western
11	R L Chakraborty	Western
12	S N Singh	Southern
13.	D K Sarkar	Southern.
14	P K Roy	Western
15	B B Bhowmick	North Eastern
16.	A K Mukherjee	Southern

**Rules for Recognition of Union in Chittaranjan Locomotive works DLW and Integral Coach Factory**

319 SHRI MOHAMMAD ISMAIL  
Will the Minister of RAILWAYS be pleased to state

(a) whether Government have laid down rules for recognition of Unions in the Chittaranjan Locomotive Works, Diesel Locomotives Works and Integral Coach Factory and if so, the salient features thereof and the names of the Unions recognised there,

(b) if no Union is recognised, what machinery has been provided to enable the staff to seek redress of their grievances, and

(c) whether the employees of these establishments are officially attending meetings of Permanent Negotiating Machinery at Railway Board's level and if so, the Unions to which they belong and whether the said Unions are recognised ?

THE MINISTER OF RAILWAYS  
(SHRI T. A. PAI) (a) A statement giving the broad guide lines subject to which General Managers of the Railways may grant recognition to a Union is attached. No separate rules for recognition of Unions in these Production Units have been laid down and no Union has so far been recognised

(b) There are the Staff Councils consisting of directly elected representatives of staff

(c) The National Federation of Indian Railwaymen and All India Railwaymen's Federation, which enjoy negotiating facilities with Railway Board, nominate employees belonging to these Production Units also in their delegation at the Permanent Negotiating Machinery meetings at the Railway Board level and such employees take part